

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 229
ANSWERED ON 02/08/2022

PMAY-G IN ASSAM

*229. SHRIMATI QUEEN OJA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of homeless people who have been provided housing so far under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) implemented by the Government in the State of Assam including Guwahati district;
- (b) the time likely to be taken by the Government to meet the current and future targets fixed for Assam under the said yojana; and
- (c) whether the Government has prepared any list regarding the number of people who have been provided and those who have not been provided houses under the said yojana and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *229 TO BE ANSWERED ON 02.08.2022 REGARDING PMAY-G IN ASSAM

(a) The Ministry has allocated a total target of 20,84,070 houses to the State of Govt. of Assam under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) since 2016-17 till date. Out of this, the State Government has sanctioned houses to 12,91,217 beneficiaries and 5,95,869 houses have been completed as on 27.07.2022. The total number of houses sanctioned and completed in Kamrup (Metro) district of Assam including Guwahati are 4,884 and 2,624 respectively.

(b) The deadline for completion of targeted houses under PMAY-G for all States / UTs including the State of Assam is March 2024.

(c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The target of 2.95 crore was arrived at on that basis. The number of eligible beneficiaries available through SECC database currently stands at 2.15 crore (approx.). The Government conducted Awaas+ survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. In order to fill the gap of 80 lakh (2.95 crore - 2.15 crore), Awaas+ data is being utilized and 63.68 lakh houses have already been allocated to eligible States/ UTs from Awaas+ till date. All such information including the list of beneficiaries is available on the Programme website www.pmayg.nic.in.
